(ख) क्या यह सच है कि कम्पनी को सरकार के प्रबन्ध के अन्तर्गत लाने के बाद उसे लगभग एक करोड़ रुपये से अधिक का घाटा हुआ ;

(ग) क्या यह सच है कि कम्पनी के बहुत से कर्मचारियों को भविष्य निधि की सुविधा प्रदान नहीं की गई है; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या नीति है ?

: [INDIA ELE TRIC WORKS LIMITED GAL)

45. SHRI J. P YADAV :
SHRI PI TAMBER DAS : SHRI MAN SINGH VARMA :

Will the Mir sici of INDUSTRIAL DEVELOPMENT,INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether i is a fact thatIndi[a] Electric Works Limited (Bengal) wa[s] taken over by 'jovernment in July. 1960;

(b) whether it is a fact that the company incurred a loss of more than rupees one crore after it was brought under the management of Government;

(c) whether it is a fact th;it anum" ber of employ* es of the company have not been given provident fund benefits; an

(d) if so, wha is the I Govern ment in this rej ard ?]

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) तथा (ख) जी हां। मै० इण्डिया इलेक्ट्रिक वर्क्स लि० कलकत्ता का प्रबन्ध जुलाई, 1960 में ले लिया गया था।

(ग) जी, नहीं ।

(घ) प्रश्न ही नहीं उठता ।

[THE MINISTER OFINDUSTRI AL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALl AHMED) : (a) and (b) Yes, Madam- The Management of M/s. India Electric Works Ltd., Calcutta was taken over in July, 1960.

(c) No, Madam.

(d) Does not arise.]

राज्यों में रेल की पटरियों के ऊपर पुलों का निर्माण

46. **श्री जगदम्बी प्रसाद यादव** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार, राज्य सरकारों द्वारा अनुरोध किये जाने पर रेल की पटरियों के ऊपरी पुलों के निर्माण का कार्य इस शर्त पर अपने हाथ में लेती है कि सम्बद्ध राज्य सरकार इस प्रकार के ऊपरी पुलों के निर्माण की लागत में अपना अंशदान करें ;

(ख) क्या रेल विभाग कुछ स्थानों पर उन स्थानों के महत्व को ध्यान में रखते हुए स्वयं भी ऊपरी पुलों का निर्माण करता है;

(ग) क्या सरकार के सामने (1) पटना-मीठापुर (2) राजेन्द्र नगर (3) पटना सिटी (4) पाकुर (5) कोडरमा (6) जमुई पर ऊपरी पुल बनाने का कोई प्रस्ताव विचाराधीन है ; और

(घ) यदि हां, तो पुलों का निर्माण कार्य कब तक आरम्भ कर दिये जाने की सम्भावना है ?

(-[CONSTRUCTION OF OVER-BRIDGES IN STATES

46. SHRI J. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Government of India undertake to construct over-bridges on the request of the State Governments on the condition that the State Government concerned contributed their own share towards the cost of construction of such over bridges ;

(a) whether the Railways also construct over bridges of their own at certain points keeping in view the importance of such points ;

t[ ] English translation.

(c) whether Government have any proposal under consideration to construct over-bridges at (i) Patna-Mitha-pur, (ii) Rajendra Nagar, (iii) Patna city, (iv) Pakur, (v) Kodarma and (vi) Jamui; and

(d) if so, the time bywhen the work on the construction of these over-bridges is likely to be up '?]

रेल मंत्री (डा० राम सुभग सिंह): (क) और (ख) रेल शासन वर्तमान व्यस्त समपारों की जगह सड़क ऊपरी/निचले पुलों का निर्माण/कार्य हाथ में लेता है बशर्ते राज्य सरकार/सड़क प्राधिकारी सम्बंधित वरीयता और निर्माण का अपना हिस्सा शुरु करने का वर्ष सूचित करते हुए ऐसी योजनाएं प्रायोजित करे और पुल तथा पहुंच-मार्गों के निर्माण सम्बन्धी लागत का 50 प्रतिशत और भूमि अधिग्रहण की पूरी लागत वहन करने का वचन दे।

(ग) और (घ) अब तक, कोडरमा स्टेशन पर वर्तमान समपार के बदले चौथी पंचवर्षीय योजना में, एक सड़क ऊपरी पुल के निर्माण के लिए बिहार सरकार द्वारा अनन्तिम प्रस्ताव आया है। राज्य सरकार जैसे ही अपने अन्तिम अनुमोदन और वरीयता तथा निधि के आवंटन की सूचना देंगी, रेलवे आवश्यक कार्रवाई शुरु कर देगी।

t[TH£ MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b) The railways undertake works for construction of road over/under bridges in *replacement of existing busy level crossings,* provided the individual schemes are sponsored by the State Government/ Road authority indicating the relevant priority and the year in which the State Government/Road authority will be able to take up their portion of the work and on their undertaking to bear 50% cost of construction of the bridge and the approaches and total cost of land acquisition, if any.

(c) and (d) So far, there is a tentative proposal from the Government of Bihar for construction of a road over-bridge during the fourth plan period in replacement of the existing level crossing at Kodarma station only. The railway will take necessary follow up actio" as soon as the State Government communicate their final approval to the proposal indicating the priority and allocation of funds.]

CENTRAL PROJECTS IN PUNJAB DURING FOURTH PLAN

47. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the particulars of Central projects, with their location, which are proposed to be sel up in Punjab during the Fourth Five Year Plan period ;

(b) whether it is a fact that the Government of Punjab have recently represented for allocation of more Central projects in that State during the Fourth Plan period ; and

(c) if so, the details of the demands of the State in this regard and the reaction of Government thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI EAKHRUDDIN ALI AHMED) : (a) The Central Industrial projects included in the Fourth Plan are indicated on pages 253—257 of the Draft Fourth Five Year Plan Report. Although no specific Central project in Punjab has been included in the Draft Fourth Plan, consideration is being given to ,he expansion of the Nangal Fertiliser Project on which detailed studies are currently in progress.

(b) Yes. Madam.

(c) The State Government has desired that some of those projects which are included in the Draft Outline of the Fourth Plan and for which locations have not yet been decided, should be located in Punjab. The request of the State - Government for locating the central industrial projects in that State will be kept in view at the time of finalising their location, after a final decision on their implementation is taken.

48. *[Transferred to the* 30//; *July,* 1969.]